

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/58(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	INDIAN FURNITURE PRODUCTS LIMITED VS STRAIGHT CURVE IDEAS PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties present.
2. Registry is directed to issue notice to both the parties by way of speed post and e-mail and place the tracking information on record.
3. List the matter for consideration on **24.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)